NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:

Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Gausau	Consel	
	Ashish	Consel	Δ
	Annya	Advante for Respondent	

Mr. Sheyam Kapadia. Mr. Durgoprasod Pogari

Advocate
11b PDS Legal
for Petinoner

: 2 :

ORDER TCP No.377/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)